

Name of the corporate debtor: Supreme Housing and Hospitality Private Limited (Under CIRP) ; Date of commencement of CIRP: 13-5-2026 ; List of creditors as on: 30-07-2026

Sr. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	1	34,17,17,982	0	-	-	34,17,17,982	1	
2	Unsecured financial creditors belonging to any class of creditors							2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	28,14,36,98,927	6	7,42,46,24,450	20,71,90,74,477	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)							4	
5	Operational creditors (Workmen)							5	
6	Operational creditors (Employees)							6	
7	Operational creditors (Government Dues)	1	14,82,766	0	-		14,82,766	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4,02,313	0	-		4,02,313	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)							9	
	TOTAL	9	28,48,73,01,988	6	7,42,46,24,450	20,71,90,74,477	34,36,03,061		